

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-12/2006/11562 /A**

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Nasim Akhtar,  
Special Judge,  
NDPS, Assam,  
Guwahati.

Dated Guwahati, the 10<sup>th</sup> December, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.SPL/J/NDPS/191, dtd. 05.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.12.2024 and 14.12.2024**. The District & Sessions Judge, Kamrup (Metro), and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-12/2006/11563-11564 /A, dated 10.12.2024**

Copy to:

1. The District & Sessions Judge, Kamrup (Metro).
- ✓ 2. The Project Manager, Gauhati High Court.

**REGISTRAR (VIGILANCE)**